

**OFFICE OF THE DISTRICT JUDGE - V : SOUTH DISTRICT-CUM-
JUDGE INCHARGE, PATIALA HOUSE COURTS, NEW DLEHI.**

ORDER

Pursuant to the provision of sub-section (1) of section 19 of the Right to Information Act, 2005 (22 of 2005), I being District Judge-V, South and South-East District, Patiala House Courts, hereby designate Ms. Ina Malhotra, Addl. District Judge, South District as First Appellate Authority and Ms. Reena Singh Nag, PO-MACT, South District as Link First Appellate Authority for the Office of District Judge-V, South and South-East District, Patiala House Courts.

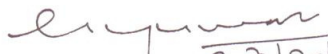


District Judge-V: South District &
Judge Incharge, Patiala House Courts

No Admn./ DJ-V/SD/PHC/09/ 1300-1380 dated Delhi the 23-2-10

Copy forwarded for information and necessary action to :-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The Ld. District Judge 01, II, III, IV, VI, VII, VIII & IX, Delhi/Delhi.
- 3 The Secretary (AR), Administrative Reform Department, 7th Level, Delhi Secretariat, Govt. of NCT of Delhi.
- 4 Officers concerned.
- 4 All the Judicial Officer, South and South-East District.
- 5 The Chief Metropolitan Magistrate, Delhi.
- 6 Shri Ramesh Chand Chaudhary, Superintendent, South & South-East District.
- 7 Sh. Om Prakash Reghar, Superintendent, Patiala House Courts.
- 8 P. S. to Ld. District Judge-V, South District, Patiala House Courts.
- 9 All the Branches of South District.
- 10 All the PRO/APRO, Delhi/New Delhi.
- 11 Website committee, Tis Hazari Courts, Delhi.
- 12 Secretary, New Delhi Bar Association and all Bar Association of all Courts complex, Delhi/New Delhi.
- 13 Notice Board of all Courts complex, Delhi/New Delhi.


District Judge-V: South District &
Judge Incharge, Patiala House Courts